

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 134/397-398/NCLT/AHM/2016
(CP 65 of 2016)**


Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2018**

Name of the Company: Sandeep J. Dave
V/s.
Environmental Project Mgt. Pvt. Ltd. &Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Jatin Kapadia	PCS	P	
2.				

ORDER

PCS Mr. Jatin Kapadia is present for the petitioner.

The Ld. Lawyer appearing on behalf of the respondent requested for time. He further submitted that the consent has been obtained from the petitioner. The consent letter is filed.

List the matter on 22.02.2019


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 21st day of December, 2018.